

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/11(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	GANESHAYA PROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

For Petitioner

Ms. Madhury Pandey, PCS

ORDER

1. Ld. Professional for the petitioner present.
2. Post this matter on **20.05.2024**. in the meantime, supplementary affidavit, if any be filed with the registry within one week.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**